

(a) whether Swedish International Development Authority (SIDA) has been implementing Social Forestry Projects in some States; and

(b) if so, the names of the States where Swedish aided Social Forestry Projects are being implemented ?

THE PRIME MINISTER (SHRI RAJIV GANDHI) : (a) and (b). The Swedish International Development Authority has been assisting Social Forestry Projects in Bihar, Orissa and Tamil Nadu States.

Revision of Structure and Scales of Disability Pension

*966. SHRIMATI MADHUREE SINGH : Will the Minister of DEFENCE be pleased to state :

(a) whether Government propose to revise the structure and scales of the disability pension for the Armed Forces; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) and (b). While the Fourth Central Pay Commission is reviewing the entire gamut of pensionary benefits, the Government have set up a Committee to examine, *inter-alia*, the existing structure and scales of the disability element of Disability Pension admissible to the Defence Services Personnel and to recommend a rationalised structure. The Committee is required to submit its report by early July, 1986.

[*Translation*]

Use of Funds allocated for IRDP and NREP

*967. SHRI MEWA SINGH GILL :
SHRI BALWANT SINGH
RAMOOWALIA :

Will the Minister of PLANNING be pleased to state :

(a) whether it is a fact that many study teams of Planning Commission have pointed out in their study reports that some State

Governments have not made proper use of the funds allocated to them under the Integrated Rural Development Programme and National Rural Employment Programme; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A. K. PANJA) : (a) No Study Teams have been set up by the Planning Commission for conducting studies on utilisation of funds by the State Governments in respect of the Integrated Rural Development and the National Rural Employment Programme.

(b) Does not arise.

[*English*]

Rehabilitation of Tribal Families Affected by Bodhghat Project

*968. SHRI ARVIND NETAM : Will the PRIME MINISTER be pleased to state :

(a) how many tribal families are likely to be affected due to construction of Bodhghat Project in Bastar district of Madhya Pradesh; and

(b) whether Government of India propose to release forest land for this purpose as there is no revenue land available to settle these families ?

THE PRIME MINISTER (SHRI RAJIV GANDHI) : (a) Total tribal population affected is reported by the State Government to be 6109. The State Government have not separately indicated the number of tribal families to be affected. Total number of families affected is 1712.

(b) The State Government have identified 9501.89 ha. of non-forest land for rehabilitation of displaced persons. The proposals for diversion of forest land, including the rehabilitation plan, are still being evaluated. -

Additional Administrative and Financial Powers for Union Territories

9139. SHRI SHANTARAM NAIK : Will the Minister of HOME AFFAIRS be pleased to state :